meetings. The latest was in August 1977 with the Irrigation Secretary in which the State Governments had been requested to take an immediate action in respect of some of the points, and medium and minor irrigation projects which could be completed should be taken up immediately in those areas. Then maintenance of medium and minor irrigation works should also be geared up. High level group of officers from various disciplines should inspect the tribal areas and issue detailed inspection notes in respect of level of existing irrigation development and future possibilties. Drinking water needs should also be kept in view in all those areas. Reports prepared by Rural Engineering Services Directorate could be made use of in this manner. Maximum possible water resources should be earmarked for tribal areas. Major and medium irrigation schemes in tribal areas should be planned for completion in 15 years and minor irrigation within the next five years.

Thereafter also another meeting was called in August, 1978 in which emphasis was again laid that this matter should be taken up urgently in all those areas.

SHRI GIRIDHAR GOMANGO: I would like to know whether the Planning Commission has asked the Ministry to identity the programme for the tribal areas. I am asking especially about the Central allocation for the tribal areas for the development of irrigation. I am asking about the guidelines adopted by the government, not only through loans and grants, but providing special allocation for the tribal areas so that the work is expedited, because the State Governments are diverting money which has been given for an overall development of the projects in the tribal areas.

SHRI SURJIT SINGH BARNALA: Special allocations are being made for tribal sub-plan areas. I have figures for all the States. For example for Andhra, allocation of Rs. 5.78 crores has been made. For Assam Rs. 2.85 crores and for Bihar Rs. 28.92 crores have been allocated. Rs. 8.4 crores have been allocated for Gujarat. The total comes to Rs. 105.89 crores which has been given. For Orissa it is Rs. 14.43 crores.

SHRI GIRIDHAR GOMANGO: What is the amount specifically allotted for the tribal areas?

MR. DEPUTY SPEAKER: Is it for the tribal areas alone?

SHRI SURJIT SINGH BARNALA: I have mentioned these figures which are only for the tribal areas.

उर्वरकों की कमी और उनके वितरण में अनियमितता

471 (क) श्री सुभाष आहूजा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उवरकों की कमी और उनके वितरण में अनियमितताओं के बारे में समय-समय पर सरकार को सूचनायें दी जाती हैं ;

(ख) यदि हां, तो क्या उर्वरकों का 'बफर स्टाक' बनाने की सरकार की योजना है ;

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

कृषि और सिचाई मंत्री (श्री सुरजीत सिह बरनाला) : (क) जी हां।

(ख) जी हां।

(ग) भारत सरकार ने उवरकों का "बफर स्टाक बनाने का निणय पहले ही ले लिया है। इस बात को दृष्टि में रखते हुए, भारतीय खाद्य निगम" अपने भागादारों तथा केन्द्रीय भांडागारों और राजकीय भांडागार निगमों के 690 से अधिक केन्द्रों में उवरकों का भण्डार करता है।

(ख) प्रश्न ही नहीं होता ।

श्री सुभाष आहूजा : माननीय मंत्री जी ने अपने प्रश्न के उत्तर में बताया है कि समय समय पर अनियमितताओं की शिकायतें मिलती रहती हैं । मेरा कहना यह है कि वितरण में अनियमितताओं की कुल कितनी शिकायतें प्राप्त हुई हैं तथा मध्य प्रदेश से कितनी शिकायतें आई हैं और उन शिकायतों के उपर क्या कार्यवाही की गई है ?

श्री सुरजीत सिंह बरनाला : इस के बारे में तो इन को अलग से सवाल देना होगा कि कितनी शिकायतें आई हैं । इस समय शिकायतों का नम्बर तो मैं नही बता सकूंगा लेकिन जब भी कहीं से कोई शिकायत किसी सरकार की तरफ से आती ह कि किसी जगह फर्टिलाइजर की कमी है तो उस का पूरा करने की जल्दी से जल्दी कोशिश करते हैं ।

श्री सुभाष आहूजा : पिछले वर्ष माननीय मंत्री जी के मंत्रालय द्वारा खाद वितरण का जो कोटा निश्चित किया गया था सहकारी क्षेत्रों, सरकारी एजेंसियों और निजी क्षेत्रों के द्वारा उस में क्या सहकारी क्षेत्रों और सरकारी एजेंसियों ने खाद का पूरा कोटा उठाया और उसका वितरण किया या नहीं ? दूसरे, जैसा माननीय मंत्री जी ने बताया कि 690 केन्द्रों में खाद रखी जाती है तो इन केन्द्रों की खाद रखने की क्षमता कितनी है ?

श्री सुरजीत सिंह बरनाला : हमारी तरफ से स्टेट को एलोकेशन होते हैं । जितनी स्टेट की मांग होती है उस को देख कर उस के हिसाब से एलोकेशन करते हैं । स्टेट यह इंतजाम करते हैं कि कैसे डिस्ट्रिब्यूशन होगा, कोआपरेटिव सोसाइटी से किया जायगा या प्राइवेट एजेंसी से किया जायगा या कौन कौन से द्वारों से करेंगे । कैसे उठाया गया, उसकी जिम्मेदारी ज्यादातर स्टेट्स पर होती है । हमारी कोशिश यह है कि डिस्ट्रीब्यूशन प्वाइंट्स ज्यादा होने चाहिएं । 690 केन्द्रों के लिए आपने पूछा है, उसमें गुंजायश क्या है यह मैं आपको बता देना चाहूंगा कि इस वक्त हमारे पास तकरीबन पांच लाख टन नाइट्रोजन फर्टिलाइजर स्टोर में रखा हुआ है ।

SHRI BALWANT SINGH RAMOOWALIA: The bags containing fertilisers were found less in weight by 2 to 3 kilograms in many cases in Punjab. The farmers of the State are perturbed and agitated due to this state of affairs. So, will the hon. Minister tell (a) what the Government are doing to stop this leakage, and (b) whether the substitution of bags by the tin drums is also under consideration.

SHRI SURJIT SINGH BARNALA: Sir, regarding the use of tin drums there has been an idea about it, but no serious discussion has taken place and I won't say that it is under consideration. Regarding the shortage in some of the bags, we did receive some complaints and some enquiries were made. There is a possibility that in transit and storage such losses do take place. Efforts will be made to minimise such losses.

Proposal to raise procurement price of paddy

*472. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the procurement price of rice is proposed to be raised by Rs. 10 per quintal while the prices of paddy are stagnating since long;

(b) if so, whether the paddy price is also to be raised in order to give some relief and benefit to the real growers and not the mill owners and manufacturers as before; and

(c) if so, whether in the coming procurement season some steps are likely to be taken in this direction?